From:

Vishwa Nath Shukla

Registrar (Administration), High Court of Jharkhand, Ranchi.

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File No. XXII(6)/1/2	2025-26/Apptt
Letter No.	/Apptt
Dated:	

To

- 1. Ms. Garima Mishra, District & Additional Sessions Judge, Bokaro.
- 2. Mr. Devesh Kumar Tripathi, Special Judge, POCSO Act, Bokaro.
- 3. Mr. Neeraj Kumar, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
- 4. Mr. Prem Nath Pandey, Additional Principal Judge, Additional Family Court, Bokaro (Bermo at Tenughat).
- 5. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Chaibasa.
- 6. Mr. Piyush Srivastava, District & Additional Sessions Judge, Chaibasa.
- 7. Mr. Shahzad Mohammad Shahzad, District & Additional Sessions Judge, Chatra.
- 8. Mr. Randhir Kumar Singh, District & Additional Sesssions Judge, Chatra.
- 9. Mr. Purnendu Kumar Sharma, District & Additional Sesssions Judge, Chatra.
- 10. Ms. Aisha Khan, District & Additional Sessions Judge, Daltonganj.
- 11. Mr. Prateek Chaturvedi, District & Additional Sessions Judge, Daltonganj.
- 12. Mr. Abhas Kumar, District & Additional Sessions Judge, Daltonganj.
- 13. Mr. Ashok Kumar No. III, District & Additional Sessions Judge, Deoghar.
- 14. Mr. Bhanu Pratap Singh, Additional Principal Judge, Additional Family Court, Deoghar.
- 15. Mr. Avinash Kumar Dubey, District & Additional Sessions Judge, Deoghar (Madhupur).
- 16. Mr. Vijay Kumar Srivastava, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
- 17. Mr. Prafulla Kumar, District & Additional Sessions Judge, Dhanbad.
- 18. Mr. Paras Kumar Sinha, District & Additional Sessions Judge, Dhanbad.
- 19. Mr. Kumar Saket, District & Additional Sessions Judge, Dhanbad.
- 20. Mr. Vikesh, District & Additional Sessions Judge, Dhanbad.
- 21. Mr. Rajesh Sinha, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Dumka.
- 22. Mr. Yogesh Kumar Singh, District & Additional Sessions Judge, Dumka.
- 23. Mr. Shivnath Tripathi, District & Additional Sessions Judge, Garhwa.
- 24. Mr. Ashutosh Kumar Pandey, District & Additional Sessions Judge, Garhwa
- 25. Mr. Manoj Kumar Tripathi, District & Additional Sessions Judge, Garhwa (Nagar Untari).
- 26. Mr. Amit Kumar, Additional Principal Judge, Additional Family Court, Giridih.
- 27. Mr. Vishal Kumar, District & Additional Sessions Judge, Giridih.
- 28. Mr. Rajesh Kumar Bagga, District & Additional Sessions Judge, Giridih.
- 29. Mr. Hariom Kumar, District & Additional Sessions Judge, Giridih.
- 30. Ms. Prity Kumari, District & Additional Sessions Judge, Giridih.
- 31. Mr. Nirupam Kumar, District & Additional Sessions Judge, Godda.
- 32. Ms. Richa Srivastava, District & Additional Sessions Judge, Godda.
- 33. Mr. Sanjeev Bhatia, Special Judge, POCSO Act, Gumla.
- 34. Mr. Bhupesh Kumar, District & Additional Sessions Judge, Gumla.
- 35. Mr. Dharmendra Kumar Singh, District & Additional Sessions Judge-cum-Spl. Judge, Land Acq., Hazaribagh.
- 36. Ms. Kusum Kumari, District & Additional Sessions Judge, Hazaribagh.
- 37. Ms. Asha Devi Bhatt, District & Additional Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Hazaribagh.
- 38. Ms. Manju Kumari, District & Additional Sessions Judge, Jamshedpur.
- 39. Mr. Dheeraj Kumar, Additional Principal Judge, Additional Family Court, Jamshedpur.
- 40. Ms. Namita Chandra, District & Additional Sessions Judge, Jamshedpur.
- 41. Mr. Sachindra Birua, District & Additional Sessions Judge, Jamshedpur (Ghatshila).
- 42. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge, Khunti.
- 43. Mr. Rakesh Chandra, District & Additional Sessions Judge, Koderma.
- 44. Mr. Sunil Dutta Dwivedi, District & Additional Sessions Judge, Latehar.
- 45. Ms. Neerja Ashri, District & Additional Sessions Judge, Lohardaga.46. Mr. Kumar Kranti Prasad, District & Additional Sessions Judge, Pakur.



- 47. Mr. Vishal Srivastava, District & Additional Sessions Judge, Ramgarh.
- 48. Mr. Yogesh Kumar, Additional Judicial Commissioner-cum-Special Judge, CBI (other than AHD Scam), Ranchi.
- 49. Mr. Rajesh Kumar Singh, Additional Principal Judge, Additional Family Court, Ranchi.
- 50. Mr. Arvind Kumar No. 2, Additional Judicial Commissioner, Ranchi.
- 51. Mr. Shailendra Kumar, Additional Judicial Commissioner, Ranchi.
- 52. Mr. Mithilesh Kumar Singh, Additional Judicial Commissioner, Ranchi.
- Mr. Kuldeep, Additional Judicial Commissioner-cum-Special Judge, CBI (other than AHD Scam), Ranchi.
- 54. Mr. Nishant Kumar, Additional Judicial Commissioner-cum-P.O., MVACT, Ranchi.
- 55. Mr. Birendra Kumar Srivastava, Special Judge, POCSO Act, Ranchi.
- 56. Mr. Pawan Kumar, Additional Judicial Commissioner, Ranchi.
- 57. Ms. Neeti Kumar, District & Additional Sessions Judge, Sahebganj (Rajmahal).
- 58. Mr. Purnendu Sharan, District & Additional Sessions Judge, Sahebganj (Rajmahal).
- 59. Mr. Deepak Malik, District & Additional Sessions Judge, Seraikella-Kharsawan.
- 60. Mr. Sachindra Nath Sinha, District & Additional Sessions Judge, Seraikella-Kharsawan (Chandil).
- 61. Mr. Naranjan Singh, District & Additional Sessions Judge, Simdega.

Sub.:- Nomination of Judicial Officers for attending two days "Refresher Training Programme for Civil Laws (R-12)", scheduled to be held on 6th & 7th December, 2025 at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid two days Refresher Training Programme for Civil Laws (R-12)", scheduled to be held on 6th & 7th December, 2025 at Judicial Academy Jharkhand, Ranchi.

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the training is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely, Sd/-Vishwa Nath Shukla Registrar (Administration)

Memo No. 5290 /Apptt. Dated, Ranchi, the 03rd December, 2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 1017/JAJ dated 26.11.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi with a request to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

Registrar (Administration)

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